

(2018) 08 DEL CK 0496

In the Delhi High Court

Case No : Miscellaneous Appeal No.95 Of 2018

Reliance General Insurance Co Ltd

APPELLANT

Vs

Gaurav Kumar & Ors

RESPONDENT

Date of Decision : 28-08-2018

Acts Referred:

Citation : (2018) 08 DEL CK 0496

Hon'ble Judges : Sunil Gaur, J

Bench : Single Bench

Advocate : A.K. Soni, Pavan Kumar, P.S. Goindi

Final Decision : Diposed Off

Judgement

- 1., "Loss of marriage prospects," Rs. 1,50,000/-
- 2., "Loss of future earning capacity," Rs. 43,18,043/-
- 3., "Medical expenses," Rs. 3,93,633/-
- 4., "Loss of income," Rs. 3,98,232/-
- 5., "Pain and suffering," Rs. 1,50,000/-
- 6., "Loss of amenities of life," Rs. 1,50,000/-
- 7., "Conveyance & Special diet, etc.," Rs. 1,02,400/-
(Rs.52,400/- & Rs.50,000/-)
- 8., "Future expenses of artificial limb," Rs. 5,84,000/-
- 9., "Attendant charges," Rs. 1,64,000/-
- Total,, "Rs. 64,10,308/-

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- 2.,"Â Loss Â Â of Â Â Â Â Â Â Â
future Â earning capacityÂ","Rs. 43,18,043/-
- 3.,Â Medical expenses,"Rs. 3,93,633/-
- 4.,Loss of income,"Rs. 3,98,232/-
- 5.,Pain and suffering,"Rs. 1,50,000/-
- 6.,Loss of amenities of lifeÂ,"Rs. 1,50,000/-
- 7.,"Conveyance & Special diet, etc.,"Rs. 1,02,400/-
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- 8.,Future expenses of artificial limb,"Rs. 5,84,000/-
- 9.,Attendant charges,"Rs. 1,64,000/-
- Total,, "Rs. 64,10,308/-